

(11)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/601/(IB)/2017
NAME OF THE PETITIONER(S) : TRAVANCORE STEELS
NAME OF THE RESPONDENT(S) : INFRA HOUSING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. MANICKARAJ

Respondent-

P. REJINAR K ADV

Petitioner

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted revised schedule for payment and also brought with him six post dated cheques. The cheques are handed over to the Counsel for the Applicant, who sought time for seeking instructions from his client. At request, time is enlarged. Put up on 28.11.2017 at 10.30 A.M.

- sel -

MEMBER (TECHNICAL)
ghk

- sel -

MEMBER (JUDICIAL)